

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No224
CP/16(AHM)2022

Proceedings under Section 241-242
Co.Act,2013

IN THE MATTER OF:

Anoop Bansal & Anr
V/s
Beni Agro Products Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 27/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

Order dated 31.05.2022 is not complied. Service affidavit is not filed. We direct the petitioner to serve one more notice on all respondents and file service affidavit failing which petition will be considered for dismissal.

List on 05.12.2022

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)